

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1889
TO BE ANSWERED ON 09.03.2016**

OVER BRIDGE AT RAILWAY CROSSING

1889. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the updated status of action taken by the Railways to build over-bridge at Survadi railway crossing at Ankleshwar on Mumbai-Ahmedabad rail section as people are using this old National Highway No. 8 road for transportation and frequent closing of railway crossing gate is causing severe traffic jam there;**
- (b) whether the Railways has communicated to the State Government of Gujarat in this regard; and**
- (c) the timeframe within which the Railways is going to build this over-bridge?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): Work of construction of Road Over Bridge(ROB) in lieu of manned Level Crossing (LC) No. 173 at Survadi between Bharuch-Ankleshwar stations in Mumbai-Ahmedabad section was sanctioned on cost sharing basis in 2013-14.

Consent for closure of Level Crossings has been received from State Govt. General Arrangement Drawing of ROB has been approved. After

continuous pursuance, estimate of approaches has been received from State Government. Accordingly, Detailed Estimate of complete ROB has been prepared. Funds for Road Safety Works (ROB/RUB/ Level Crossing) come from Central Road Fund (CRF) as a percentage of cess collected on Petrol and Diesel by Ministry of Finance. Due to limited availability of resources and huge throwforward (₹ 31,700 crore) for already sanctioned work, progress and completion of the works depends upon the overall availability of funds for these works.
